

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1572
ANSWERED ON 14.03.2023

AGREEMENT FOR PROMOTING CLEAN ENERGY

1572. SHRI HARBHAJAN SINGH
SHRI RAJEEV SHUKLA

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has recently entered into any agreement with foreign countries for promoting clean energy in the country;
- (b) if so, the details thereof; and
- (c) the details of steps taken by Government in the direction of equity and accessibility of power to all, particularly in rural areas?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy enters into various kinds of agreements with foreign countries from time to time to promote bilateral cooperation in the field of renewable energy.

Since 2022, the Ministry of New and Renewable Energy has signed the following Memorandums of Understanding/ Joint Declarations of Intent/Letters of Intent:

- i. A Letter of Intent (LoI) on New and Renewable Energy Technology cooperation was signed between Ministry of New and Renewable Energy, Government of India and Ministry of Industry, Energy and Emissions Reduction, Government of Australia on 15th February, 2022.
- ii. A Memorandum of Understanding (MoU) on cooperation in the field of Renewable Energy was signed between Ministry of New and Renewable Energy, Government of India and Ministry of Economic Affairs and Employment of the Republic of Finland on 29th April, 2022.
- iii. A Joint Declaration of Intent (JDI) on the Indo-German Green Hydrogen Task force was signed between the Ministry of New and Renewable Energy (MNRE), Government of India and the Ministry for Economic Affairs and Climate Action (BMWK) of the Federal Republic of Germany on 02nd May, 2022.
- iv. A Joint Declaration of Intent (JDI) regarding Renewable Energy Partnership was signed between the Ministry of New and Renewable Energy, Government of India and the Ministry for Economic Cooperation and Development of the Federal Republic of Germany on 02nd May, 2022.

- v. A Memorandum of Understanding to promote discussion and cooperation between the Parties in the Potential Areas of Cooperation in the Spectrum of Green Hydrogen Development and Investments in India and the UAE was signed between the Ministry of New and Renewable Energy, Government of India and the Ministry of Energy and Infrastructure, Government of the United Arab Emirates on 13th January 2023.

(c) Electricity is a concurrent subject and supply/distribution of electricity to all consumers of rural areas falls primarily under the purview of the respective State Governments and/or State Power Utilities. Government of India has supplemented the efforts of the States through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) to help them to achieve the objective of providing uninterrupted power supply to all villages and households.

Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), it was targeted to connect every inhabited village with electricity by strengthening the rural distribution system. All inhabited villages as per census 2011 stood electrified as on 28th April, 2018 across the country and the scheme has been closed on 31.03.2022.

Further, universal household electrification was targeted under SAUBHAGYA by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter, 4.34 lakh households were electrified under DDUGJY till 31.03.2022. Accordingly, as on 31.03.2022, a total 2.86 crore households were electrified. The Scheme has been closed on 31.03.2022.
